

Declaration of Assets and Liabilities

Year 2025-2026

I, **SMT KANUPRIYA MISHRA** wife of **MR UJJWAL KUMAR**, aged **33** years, belonging to **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT (Administrative Cadre)** and presently working as **SECTION OFFICER** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Ujjwal Kumar (Husband)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name
	Cash	20,000/-	50,000/-	N/A	N/A	N/A
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1-SBI(VIDHAN MANDAL BRANCH) FD,RD & SAVINGS ACCOUNT-RS 6,65,135/-(Approx) 2—HDFC SAVING ACCOUNT - RS 44,766/- 3-CBI Savings account-Rs -1,55,469/-	1-ICICI SAVING ACCOUNT-Rs 9000/- 2-UJJIVAN BANK CURRENT A/C-Rs 2,27,000/-	N/A	N/A	N/A
(iii)	Bonds, Debentures and Shares in companies	Shares-Rs 2,67,000(market value) Mutual fund -Rs 3,19,327(market value)		N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY NUMBER - 858862324	LIC POLICY NO- 576453423	N/A	N/A	N/A
(v)	Motor Vehicles (details of make, etc.)	HONDA ACTIVA-BR01 FU 1182	1-ROYAL ENFEILD CLASSIC 350-BR05 M4571 2-HERO SPLENDOR 3-ROYAL ENFEILD SUPER METEOR 650 BR05 BM0829	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	GOLD-500 GM APPROX SILVER- 500 GM APPROX DIAMOND JEWELLERY (MARKET VALUE-8 LAKH APPROX)	GOLD- 100 GM SILVER -1.KG	N/A	N/A	N/A
(vii)	Other assets, such as values of claims / interests	LAPTOP,MOBILE,WATCH ETC(VALUE NOT ASSESSED)	1-SAI MARBLE & STONES(PROP) VALUATION APPROX- 1,10,00,000/-	N/A	N/A	N/A

Kanupriya Mishra
10/02/2026

श्री अमरजीत जी
13/2/26

8

4043
13/2/26

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets


[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	NIL	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value-	Nil	NIL	N/A	N/A	N/A
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	NIL	N/A	N/A	N/A
(v)	Others (such as interest in property)	Nil	1-SHARES IN ANCESTRAL PROPERTY AS PER HUF 2-37 KATTHA LAND (APPROX) JOINT OWNERSHIP WITH BROTHER	NIL	N/A	N/A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11.02.2026
(a)	(i) Loans from Banks	HDFC Bank(Credit card EMI)	Rs 69,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government	Nil	Nil


11/02/2026

	accommodation		
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NUMBER -CGQPM7951L	PAN NUMBER-DEVPK9825K
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	GST NUMBER-10DEVPK9825K1ZW, DEVPK9825K2ZV
	(iv) Property Tax	N/A	N/A

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

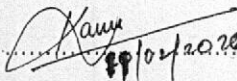
Date of Birth :- (DD/MM/YYYY)

Class/Group :-

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :.....

Name of Employee: **SMT KANUPRIYA MISHRA**

Place: Patna

Designation: **Section Officer**

Date: 11.02.2026

Department: **Bihar Legislative Assembly Secretariat**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.